सरकार को हमारी सरकार ने क्या कुछ लिखा है कि वह फिल्म दिखाई जाए हमारी सरकार को ? वह तो कह रहे हैं कि जब सेंसर बोर्ड के पास आएगी तब इसकी जांच होगी । लेकिन प्रश्न यह है कि सरकार ने क्या कोई प्रार्थना उनसे की है ?

Dr. B. Gopala Reddi: We have definitely asked the producers to show it to us before they release it to the world: not only to India, but to outside countries also.

Shri Fatehsinhrao Gaekwad: May I know the grounds on which a film can be banned after the script has been approved by the Government?

Mr. Speaker: That must be contained in some literature available to the Members.

Dr. B. Gopala Reddi: The script might be approved. It does not mean that it has passed through the censors. There are so many thing which have to be approved by the censors.

Mr. Speaker: He wants to know the grounds on which the film can be banned.

Dr. B. Gopala Reddi: It is not factual. It is outside the realm of facts. It might be some glorification of Godse perhaps. All these things have to be scrutinised.

Mr. Speaker: Next question.

अणुशक्ति केन्द्र

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१३६. **श्री भक्त दर्शन :**
श्री भगवत झा आजाद :
श्री हरिश्चन्द्र माथुर :
डा० लक्ष्मी मल्ल सिंघवी :
श्री मोहसिन :
श्री सं० ब० पाटिल :
श्री यशपाल सिंह :
महाराजकुमार विजय आनन्द :
श्री वारियर :
श्री बिशन चंद्र सेठ :
श्री प्र० के० देव :

क्या **प्रधान मंत्री** ६ अगस्त, १९६२ के अतारांकित प्रश्न संख्या ३९२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि हयात कमेटी ने दिल्ली-पंजाब राजस्थान उत्तर प्रदेश के क्षत्र में अणु शक्ति उत्पादन केन्द्रों के लिय जिन दो स्थानों की सिफारिश की थी, उनके बारे में क्या निश्चय किया गया है ?

वैदेशिक कार्य मंत्रालय मे राज्य मंत्री (श्रीमती लक्ष्मी मेनन) : सरकार ने राजस्थान में कोटा के समीप राणा प्रताप सागर क्षेत्र में एक अणु शक्ति उत्पादन केन्द्र स्थापित करने का निर्णय किया है ।

श्री भक्त दर्शन : दो स्थानों में से जो एक स्थान अन्तिम रूप से छांटा गया है इस का कारण क्या है, कौन सी विशेषतायें थीं उस स्थान में जिन के आधार पर उस को छांटा गया है ?

प्रधान मंत्री तथा वैदेशिक-कार्य, प्रतिरक्षा तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : जो हमारी एक्सपर्ट कमेटी थी उस ने इस पर विचार किया और सब जगहें देख कर इस कक्र फैसला किया । अब मैं कैसे बता सकता हूं कि क्या विशेषतायें थीं ?

श्री भक्त दर्शन : हयात कमेटी ने जहां तक मुझे ज्ञात है दो स्थानों की सिफारिश की थी और उन में से एक को सरकार ने अन्तिम रूप से छांटा है । मैं जानना चाहता हूं कि जो दूसरा स्थान है, क्या कभी उस पर भी चाहे चौथी योजना में या पांचवीं यीजना में, कभी विचार किया जा सकेगा ?

अध्यक्ष महोदय : पांचवीं योजना के बारे में इस वक्त कुछ कह दें, यह कैसे हो सकता है ।

Shri Bhagwat Jha Azad: To what particular use and by when this station is likely to go into commission, could we have any idea?

Shri Jawaharlal Nehru: It is a civil station for production of power.

Shri Bhagwat Jha Azad: I want to know by what time it will be commissioned?

Shri Jawaharlal Nehru: This will take four to five years.

Dr. L. M. Singhvi: What will be the total installed capacity of this station and may I know whether any foreign assistance would be taken for putting this into commission?

Shri Jawaharlal Nehru: I can't precisely answer that question. It may be that we shall take foreign assistance. I am told that 200 megawatts would be the capacity.

Shri Harish Chandra Mathur: I understand that preliminary surveys have already been undertaken. May I know whether there is any phased programme for construction, what is that phased programme and how it has been formulated?

Shri Jawaharlal Nehru: Construction of this or other stations?

Shri Harish Chandra Mathur: For this power plant in Rajasthan. Preliminary survey has already been undertaken. I understand Rs. 3½ lakhs have been sanctioned in this year's budget That is being spent. I want to know if a phased programme has been drawn up for the setting up of this power plant and what is the phased programme.

Shri Jawaharlal Nehru: I suppose some phased programme must be there, but now, the next step is in regard to foreign assistance in erecting this station, technical as well as financial. Once that is settled, then, we can go ahead with it.

Shri Narendra Singh Mahida: May I know whether the nuclear power station is cheaper than a thermal power station?

Shri Jawaharlal Nehru: It depends; in some places, it is cheaper; chiefly, in Rajasthan, it is likely to be economical and cheaper, because it is far from a coal bearing area, and coal transport costs a lot.

Shri Warior: May I know whether it is the intention of Government to establish this power station along with the other power station in Gujarat or near Gujarat, that is to say, simultaneously with the other power station?

Shri Jawaharlal Nehru: The first station that we are putting up is at Tarapore in Maharashtra near the Gujarat area. This one is the second station. The third station is envisaged in the south somewhere.

श्री यशपाल सिंह : इस केन्द्र पर सेन्ट्रल गवर्नमेंट को कितना खर्च करना पड़ेगा ?

Shrimati Lakshmi Menon: Rs. 32 crores.

Shri Hari Vishnu Kamath: In the course of the last session, the Prime Minister stated, and rightly so, that India would use atomic energy for peaceful purposes only. Now that India is unfortunately at war with a country, which, according to press reports, is fast emerging as a nuclear Power, is there any programme or proposal before Government to divert atomic energy now or in the near future for the manufacture of nuclear weapons?

Mr. Speaker: From this power station?

Shri Hari Vishnu Kamath: Yes...

Mr. Speaker: That is a general or broad matter of policy. That cannot be discussed now.

Shri Hari Vishnu Kamath: Is it, Sir? . . . .

Mr. Speaker: This particular question relates to the power station that would be ready after four or five years.

Shri Hari Vishnu Kamath: .My question is intimately linked up with that.

Mr. Speaker: The whole policy cannot be enunciated now.

Shri Radhelal Vyas: May I know whether besides Rajasthan, U.P. and Delhi, Madhya Pradesh will also be benefited by the power generated in this station?

Shri Jawaharlal Nehru: We produce electric power, and that can be taken anywhere.

राज्य योजना बोर्ड

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*१३७. श्री श्रीनारायण दास :
श्री अ० क० गोपालन :
श्री वासुदेवन नायर :
श्री हेम राज :

क्या **योजना मंत्री** ६ अगस्त, १९६२ के तारांकित प्रश्न संख्या १७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उड़ीसा को छोड़ कर अन्य सब राज्यों ने राज्य योजना बोर्ड स्थापित कर दिये हैं; और

(ख) यदि हां, तो किन-किन राज्यों ने ऐसे बोर्डों की स्थापना कर दी है और उन के काम क्या हैं ? .

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) No, Sir.

(b) Does not arise.

श्री श्रीनारायण दास : क्या मैं जान सकता हूं कि विभिन्न राज्य सरकारों ने योजना आयोग के द्वारा जारी किये गये आदेश का पालन क्यों नहीं किया है ? क्या उन्हों ने इस सम्बन्ध में कोई कारण बतलाये हैं ?

योजना तथा श्रम और रोजगार मंत्री (श्री नन्दा) : पालन करने में कुछ समय लगता है, और वे अपने ढंग से इस तरफ बढ़ने की कोशिश कर रही हैं ?

श्री श्रीनारायण दास: क्या मैं जान सकता हूं कि योजना आयोग ने विभिन्न राज्य सरकारों को प्लैनिंग बोर्ड बनाने के सम्बन्ध में और संगठन के सम्बन्ध में कुछ सलाह दी है और यदि दी है तो वह क्या है ?

श्री नन्दा : कुछ तो यह प्लनिंग कमीशन की रिपोर्ट में दिया है और कुछ अभी जिस वक्त वह इकट्ठे हुए थे, नेशनल डेवैलपमेंट कौंसिल में, उस समय उन्हें बतलाया गया था ।

Shri Bhagwat Jha Azad: May I know whether contrary to the desire of the Planning Commission that these State Planning Boards should meet more frequently and decide the planning issues, they meet very rarely, possibly once or twice in a year only?

Shri Nanda: I do not agree that there are only rare issues coming up before the State bodies. The States also have to deal with the question of their resources, their future programmes of development, long-term plans, and the reorientation which is now coming up. I think that the existence of some machinery of this type is going to be very useful to the States.

Shri Venkatasubbaiah: May I know whether some of the State Governments have expressed their reluctance to form these State Planning Boards, and if so, whether the reactions of the States have been communicated to the Central Government?

Shri Nanda: We are in touch with the State Governments. There is no rigidity about it. There is a purpose in view, and how they carry it out depends upon them. They can change the set-up in the manner that they desire. Only the object is to be carried out.

Extension of Indian Laws to Former Portuguese Colonies

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*138. Shri P. Kunhan:
Shri A. K. Gopalan:
Shri Umanath: